

## **NOTICE**

**IT IS HEREBY** notified for the information of the Advocates and the parties appearing in-person that on **Friday, 10<sup>th</sup> July 2020:-**

At 10.30 a.m. the **Hon'ble Shri Justice C.V. Bhadang** will take up COAP NO.59 of 2003 In COP 7 of 1998 With COAP 40 of 2010 In COAP 59 of 2003 With COAP 23 of 2012 IN COAP 59 of 2003 matters (on the file of High Court Bombay, Bench at Goa) for directions through Video Conferencing

Video Conference access instructions will be communicated to the concerned.

Dated this 9<sup>th</sup> day of July 2020.

By Order

Sd/-  
(V. R. Kachare)  
I/c Registrar (Judl-I)  
High Court, A.S. Bombay.